

Roy Pradhan, Shri Amar

Saha, Shri Ajit Kumar

Saran, Shri Daulat Ram

Shamanna, Shri T. R.

Shastri, Shri Ramavatar

Shejwalkar, Shri N. K.

Singh, Shri B. D.

Sinha, Shri Satyendra Narayan

Unnikrishnan, Shri K. P.

Verma, Shri R. L. P.

*Vyas, Shri Girdhari Lal

Yadav, Shri R. P.

Yadav, Shri Vijay Kumar

*Zail Singh, Shri

Zainal Abedin, Shri

*Wrongly voted for NOES.

MR. SPEAKER: The result of the Division—subject to correction* is as follows:

Ayes : 107

Noes : 46

The motion was adopted.

SHRI CHARANJIT CHANANA :
I introduce† the Bill.

15.02 hrs.

STATEMENT RE. MARUTI LIMITED
(ACQUISITION AND TRANSFER OF
UNDERTAKINGS) ORDINANCE, 1980

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA): I
beg to lay on the Table an explana-
tory statement (Hindi and English
versions) giving reasons for imme-
diate legislation by the Maruti Limi-
ted (Acquisition and Transfer of Un-
dertakings) Ordinance, 1980.

15.02 hrs.

Payment of Bonus Act, 1965."
AMENDMENT) BILL@

THE MINISTER OF PLANNING
AND LABOUR (SHRI NARAYAN
DATT TIWARI): Sir, I beg to move
for leave to introduce a Bill further
to amend the Payment of Bonus Act,
1965.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Payment of Bonus Act, 1965."

The motion was adopted.

SHRI NARAYAN DATT TIWARI :
I introduce the Bill.

*The following Members also recorded their votes:

AYES: Sarvashri V. S. Vijayaraghavan, Ramnath Dubey, Narayan Dutt Tiwari, Ananda Gopal Mukhopadhyay, P. Shanmugam, Krishna Dutt, R. Y. Ghorpade, Madhusudan Vaurale, S. N. Prasan Kumar, D. K. Naikar, R. P. Mahala, Ram Pyare Panika, Mahabir Prasad, Jai Narain Roat, Virdhi Chander Jain, Era Anbarasu, Doongar Singh; Zail Singh, Chandrabhan Athare Patil and Girdhari Lal Vyas,

NOES: Sarvashri R. P. Sarangi, Devi Lal, Shri Kamla Mishra Madhu-
kar, Ananda Pathak, Trilok Chandra.

†Introduced with the recommendation of the President.

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